

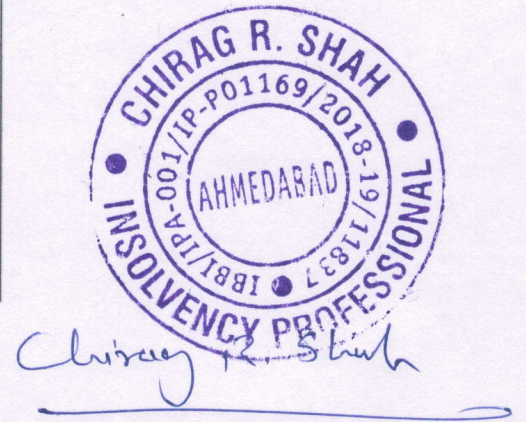
FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF USHA INDIA LIMITED	
1 Name of Corporate Debtor	Usha India Limited
2 Date of incorporation of corporate debtor	22 nd October, 1996
3 Authority under which corporate debtor is incorporated / registered	RoC - Kanpur
4 Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40110UP1996PLC020887
5 Address of the registered office and principal office (if any) of corporate debtor	Village Gujartola, Amethi Road, Gauriganj, Raibareilly, Sultanpur-228001, Uttar Pradesh
6 Insolvency commencement date in respect of corporate debtor	5 th October, 2023
7 Estimated date of closure of insolvency resolution process	2 nd April, 2024
8 Name and registration number of the insolvency professional acting as interim resolution professional	Name : Mr. Chirag Rajendrakumar Shah Reg. No: IBB/IPA-001/IP-P01169/2018-19/11837
9 Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: 208, Ratnaraj Spring, Beside Navnirman Co. Op. Bank, Opp. HDFC Bank House, Navrangpura, Ahmedabad-380009. Email ID: chirag.arp@gmail.com
10 Address and e-mail to be used for correspondence with the interim resolution professional	Registered Address : 208, Ratnaraj Spring, Beside Navnirman Co. Op. Bank, Opp. HDFC Bank House, Navrangpura, Ahmedabad-380009. Email ID: cirp.ushaindia@gmail.com
11. Last date for submission of claims	19 th October, 2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	a) www.ibbi.gov.in/downloadform.htm b) NA

Notice is hereby given that National Company Law Tribunal, Allahabad Bench has ordered the commencement of Corporate Insolvency Resolution Process of Usha India Limited on 5th October, 2023.
The creditors of Usha India Limited are hereby called upon to submit their claims with proof on or before 19th October, 2023 to the interim resolution professional at the address mentioned against entry No. 9/10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class (Not in present case) in Form CA.
Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Chirag Rajendrakumar Shah
Interim Resolution Professional of Usha India Limited
IBBI/IPA-001/IP-P01169/2018-19/11837
AFA Valid Upto: 10th November, 2023

Place : Ahmedabad
Date : 08/10/2023

Financial Express
All India PUB Date 08-10-23

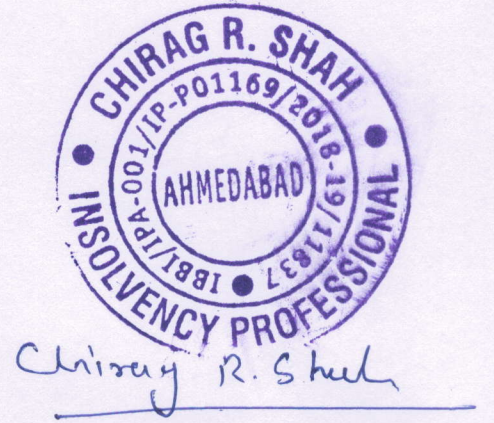


फॉर्म ए सार्वजनिक घोषणा (भारतीय दिवाला और दिवालियापन बोर्ड के विनियमन 6 के तहत) (कोर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, २०१६) उषा इंडिया लिमिटेड के लेनदारों को ध्यान में रखते हुए	
1 कोर्पोरेट देनदार का नाम	उषा इंडिया लिमिटेड
2 कोर्पोरेट देनदार के निगमन की तिथि	22 nd अक्टूबर, 1996
3 एका प्राधिकरण जिसके अंतर्गत निगमित देनदार निगमित पंजीकृत है।	आरओसी-कानपुर
4 कोर्पोरेट प्रहसन संख्या कोर्पोरेट देनदार की सीमित देयात प्रहसन संख्या	U40110UP1996PLC020887
5 कोर्पोरेट देनदार के पंजीकृत कार्यालय और प्रधान कार्यालय (यदि कोई हो) का पता	गांव - गुजर्टोला, अमेठी रोड, गौरिगंज, रायबरेली, सुल्तानपुर 228001, उत्तरप्रदेश।
6 कोर्पोरेट देनदार के संबंध में दिवाला शुरू होने की तारीख	5 th अक्टूबर, 2023
7 कोर्पोरेट देनदार के संबंध में दिवाला बंद होने की तारीख	2 nd अप्रिल, 2024
8 अंतरिम समाधान प्रहसक के रूप में कार्य करने वाले दिवालिया प्रहसक का नाम और प्राधिकरण संख्या	नाम : चिराग राजेन्द्रकुमार शाह Reg. No: IBB/IPA-001/IP-P01169/2018-19/11837
9 अंतरिम समाधान प्रहसक का पता और ई-मेल, जैसा कि बोर्ड के साथ पंजीकृत है	रजिस्टर्ड पता - 208, रत्नराज स्प्रिंग, नवनिर्माण को. ओ. बैंक के बाजू में, एचडीएफसी बैंक हाउस के सामने, नवरंगपुरा, अहमदाबाद-380009. Email ID: chirag.arp@gmail.com
10 अंतरिम समाधान प्रहसक परामर्श के लिए उपयोग किया जाने वाला पता और ई-मेल.	रजिस्टर्ड पता - 208, रत्नराज स्प्रिंग, नवनिर्माण को. ओ. बैंक के बाजू में, एचडीएफसी बैंक हाउस के सामने, नवरंगपुरा, अहमदाबाद-380009. Email ID: cirp.ushaindia@gmail.com
11. शेषा जमा करने की अंतिम तिथि	19 th अक्टूबर, 2023
12. धारा २१ की उप धारा (6A) के खंड (बी) के तहत लेनदारों के वर्ग, यदि कोई हो, अंतरिम समाधान प्रहसक द्वारा निर्धारित किए गए हैं।	NA
13. एक वर्ग में लेनदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए प्रहसन ग्राह दिवालिया प्रहसक का नाम (प्रत्येक वर्ग के लिए तीन नाम)	NA
14. (a) प्रासंगिक फॉर्म और (बी) अधिकृत प्रतिनिधियों का विवरण यहां उपलब्ध है	a) www.ibbi.gov.in/downloadform.htm b) NA

इसके द्वारा नोटिस दिया जाता है कि नेशनल कंपनी लॉ ट्रिब्यूनल, अहमदाबाद बेंच ने 5 अक्टूबर, 2023 को उषा इंडिया लिमिटेड को कोर्पोरेट दिवाला समाधान प्रक्रिया शुरू करने का आदेश दिया है।
उषा इंडिया लिमिटेड के लेनदारों को सूचना दी जाती है कि वे 19 अक्टूबर, 2023 को या उससे पहले पत्रिधि संख्या 9/10 के सामने उल्लिखित पते पर अंतरिम समाधान प्रहसक को प्रस्तुत करने के लिए कक्षा जात है।
वित्तीय क्रेडिटर्स अपने दावे प्रमाण के साथ केवल इलेक्ट्रॉनिक माध्यम से प्रस्तुत करेंगे। अन्य सभी लेनदार वित्तीय रूप में, बकाया या इलेक्ट्रॉनिक माध्यम से प्रस्तुत के साथ दावे प्रस्तुत कर सकते हैं।
पत्रिधि संख्या 12 के सामने सूचीबद्ध एक वर्ग से संबंधित वित्तीय लेनदार, फॉर्म संघ में वर्ग के अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए कक्षा संख्या 13 के सामने सूचीबद्ध तीन दिवालिया प्रहसक में से अधिकृत प्रतिनिधि की अपनी पत्रिधि का संकेत देंगे।
दावे को सूचित या आग्रहक सूचित प्रस्तुत करने पर जमानता लब्धता जात है।

चिराग राजेन्द्रकुमार शाह
उषा इंडिया लिमिटेड के अंतरिम समाधान प्रहसक
IBBI/IPA-001/IP-P01169/2018-19/11837
AFA 10th November, 2023 तक मान्य है।

स्थान : अहमदाबाद
दिनांक : 08/10/2023



Jansata
All UP. PUB Date 08-10-23

FLASH FLOODS

62 missing people found alive, death toll rises to 30 in Sikkim

Out of 23 missing soldiers, bodies of nine recovered

PRESS TRUST OF INDIA Gangtok, October 7

THE DEATH TOLL due to the flash floods in Sikkim has risen to 30 as four more bodies were found on Saturday, while 62 people who were reported missing for the past three days were found alive, according to the Sikkim State Disaster Management Authority (SSDMA).

The number of missing people thus came down to 81. The flash flood triggered by the cloudburst in the early hours of Wednesday affected 41,870 people in four districts of the Himalayan state, with Mangan bearing the brunt of the calamity as a population of around 30,300 were hit by the disaster.

Of the 30 deaths, four were in Mangan, six in Gangtok district, 19 in Pakyong and one in Namchi. The report said that the 19 deceased people in Pakyong included nine army men.

The search operations for the missing 14 soldiers and remaining civilians are on way. So far, 2,563 people have been rescued from different areas and 6,875 people have taken



Indian Army officers inspect the damage caused by flash floods triggered by heavy rainfall in Naga village in north Sikkim on Saturday

shelter in 30 relief camps set up across the state, most of which have been cut off from the rest of the country.

More than 3,000 tourists stranded in Lachen and Lachung in Mangan district of Sikkim after flash flood hit the area and cut off all road communications are safe, officials confirmed on Saturday.

The Indian Air Force made multiple attempts to carry out rescue and relief operations by Mi-17 helicopters but was

unable to fly from Bagdogra as well as Chhaten due to the inclement weather, low-lying cloud cover and low visibility

conditions in the Lachen and Lachung valley, they said.

The roads to Lachen and Lachung are damaged. An alternative route to Chungthang via Dzongu is in the process of being opened for the rescue teams to move forward.

Sikkim Urja has also provided a chopper for the rescue of tourists and the supply of essential commodities to the Chungthang area. An Indo Tibetan Border Police (ITBP) team that reached the area is carrying out

relief and rescue in Chungthang area, officials said.

The India Meteorological Department (IMD) in a weather forecast with respect to Mangan district said light to moderate rain is likely to occur at most places in the district over the next five days.

The IMD has also forecasted generally cloudy to overcast sky in Lachen and Lachung for the next five days. National Disaster Response Force (NDRF) teams here along with state agencies are busy with rescue operations in areas such as Singtam, Bardang and Rangpo. However, rescue teams have not been able to reach the upper reaches of North Sikkim, Chungthang, Lachen and Lachung.

However, small teams of state agencies with senior government officers have trekked from Mangan to Chungthang and are accessing the damage and providing information to the state government.

More rescue teams like the India Reserve Battalion personnel from Mangan are on their way to Chungthang on Saturday. Chungthang bore the brunt of the flash flood in Teesta river. Rescue teams that have already reached Chungthang have informed that almost 80% of Chungthang town has suffered damage in flash flood.

Air India cancels Israel flight amid conflict

FE BUREAU New Delhi, October 7

AIR INDIA on Saturday cancelled its flight from the national capital to Tel Aviv amid the Israeli city coming under attack by Hamas militants. The

carrier operates five weekly flights to Tel Aviv.

An airlines spokesperson said flight AI 139 from the national capital to Tel Aviv on Saturday and the return flight AI 140 have been cancelled in the interests and safety of passengers.

German Water Festival makes its India debut

FE BUREAU New Delhi, October 7

VIVA CON AGUA India and Weithungerhilfe India organised the Water for All, All for Water festival on October 6 and 7 at Max Mueller Bhavan in New Delhi. The festival was hosted in Partnership with Goethe-Institut and Max Mueller Bhavan. This was the first India edition of the internationally acclaimed 'Art Creates Water Festival' known as Millerent Gallery in Hamburg. The festival serves as a platform to bring together community change

makers, climate activists, conservationists, environmentalists, policy leaders, behavioural change experts, thinkers, and creative practitioners, including children, youth and adults from across India and internationally.

"The realisation of sustainability requires world-wide societal change. Cultural exchange can open new perspectives on sustainability while giving impulses for politics, commerce, and society," Dr Maria Stukenberg, regional director South Asia, Goethe-Institut and Max Mueller Bhavan said, adding

that the Goethe-Institut has a global goal of addressing diverse issues, approaches and solutions to sustainability and the way they are carried out, "We enable interactions between people from different cultural and societal contexts that gain special importance in relation to sustainability. Water is our basis of life, but water is becoming increasingly scarce. It is an important concern of the Goethe-Institut to draw attention to this problem and, within the framework of projects and artistic processes, to raise awareness for the careful use of one of the most important resources of our Earth," Dr Stukenberg said.

The festival brought together art, books, conversations, dance, food, music, poetry, puppetry and theater over the course of two days. "Water is life and we all realise it. To get it reinforced through the universal language of art, music and culture and change our behavioural towards clear action was the objective of this festival," said Nivedita Varshneya, Country Director, Weithungerhilfe India.

RajCOMP Info Services Limited (RISL) - C-Block, 1st Floor, Topana Bhawan, Tika Marg, C-Scheme, Jaipur. RISL invites bids from the following...

VAMA INDUSTRIES LIMITED - Regd. Office: Door No. 8-2-248/17/78/12.13, Ground Floor, Block-A, Lakshmi Towers, Nagarajana Hills, Punjapatti, Hyderabad - 500082.

NOTICE OF THE ANNUAL GENERAL MEETING AND E-VOTING - RISL is hereby giving the 38th Annual General Meeting (AGM) of the Company is scheduled to be held on Monday, 30th day of October, 2023 at 4.00 PM.

KERALA WATER AUTHORITY e-Tender Notice - The KWA is inviting bids for the construction of 100 nos of WTP at OORSE at Muttamudi (Raid) and construction of 100 nos of WTP at OORSE at Muttamudi (Raid).

All India Institute of Medical Sciences, Rajkot, Gujarat-360110 - A Central Autonomous Body under PMSRY, MoHFW, Government of India (www.aismrajkot.edu.in)

FORM A PUBLIC ANNOUNCEMENT - (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process of Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF USHA INDIA LIMITED

Public Notice - Notice is hereby given that National Company Law Tribunal, Allahabad Bench has ordered the commencement of Corporate Insolvency Resolution Process of Usha India Limited on 8th October, 2023.

Big GST relief for millets, molasses

"The taxation of corporate guarantees is a complex issue with different implications for different industries. The GST exemption on such transactions with a predefined valuation would bring certainty to the taxation regime. However, certain industries, such as power utilities, petroleum, agricultural, and real estate, could be negatively impacted by the said recommendation," said Saurabh Agarwal, tax partner, EY.

MS Mani, partner, Deloitte India, noted that the Centre's decision to cede the right to tax ENA to the states was despite the Allahabad High Court decision (that favoured the Centre). "This speaks very highly of the cooperative federalism that GST has enabled," he said.

According to the Council's decisions, the GSTAT president will have an age cap of 70 years and members' maximum age will be 67 years. The industry has been waiting for the tax notices served on the gaming companies.

States like Delhi called for withdrawal of the "retrospective-tax" notices. The Centre, however, stuck to its stance that these tax demands, which reportedly add up to ₹1.5 trillion and are not retrospective in nature. According to the Centre, the liabilities were already existing by the virtue of entry of betting or gambling in the law. The notices have been issued based on the law that existed earlier, said revenue secretary Sanjay Malhotra.

As per the decision taken by the Council in early August, 28% GST will apply on online gaming, casinos and online racing on the full value of bets placed rather than the gross gaming revenue (platform fee).

As per a notification issued by the Centre, the decision came into effect on October 1.

Malhotra also said that all the states have agreed to pass the necessary laws in their respective legislative assemblies to implement the 28% GST.

Among the other decisions, the supply of all goods and services by Indian Railways shall now be taxed under forward charge mechanism to enable them to avail ITC (input tax credit). This has been done to reduce the cost for railways.

The council clarified the admissibility of export remittances received in a special rupee-Vostro account, as permitted by RBI, for the purpose

FROM THE FRONT PAGE

of consideration of supply of services to qualify as export of services.

India's millet production, including sorghum (jowar), pearl millet (bajra), finger millet (ragi) in the 2021-22 crop year (July-June), was 15.9 million tonne (MT).

India is one of the leading producers of millet in the world with an estimated share of around 41% in the global production.

Millet was notified as nutri-cereals by the government in April 2018 and these cereals were included under the POSHAN mission Atmiyan. 2023 is being observed as the Year of Millet.

Lifestyle is the new electronics this sale season

Saurabh Srivastava, vice-president of Amazon Fashion India, agreed. "While the electronics category sees a lot of spike during this period, so does fashion and beauty, as people buy new clothes, jewelry, and such items," he said.

The trend has also been validated by consulting firm Redseer, which said in a recent report that this year's festive season sales will see increasing contributions from higher margin categories, such as beauty and personal care, fashion, home, and general merchandise, among others.

"Over the past several quarters, we are seeing enhanced GMV (gross merchandise value) contribution from categories beyond electronics. While electronics sale a lot in the festive period, looking at the bigger picture and comparing the festive sale periods over the past several years, there is a clear trend of category diversification," said Mriganth Gutturia, partner at Redseer Strategy Consultants.

E-commerce company Flipkart, however, declined to comment on the expectations regarding its Big Billion Days Sale, which is taking place from October 8 to 15.

In a BSE filing on Friday, Nykaa, which sells beauty, wellness and fashion products through its website, mobile app and over 100 physical stores, said that its beauty and personal care segment saw a 20% rise year-on-year in net sales in the second quarter of FY 24.

"The beauty vertical continues to expand through the e-commerce business, physical store expansion and growth of our owned brands," the company said, as per reports.

Similarly, SoftBank-backed Meesho expects over 3x growth this festive season. "The festive season has started on a high growth trajectory for Meesho with the recently concluded sale events for Onam, Raksha Bandhan and Ganesh Chaturthi. We are thrilled to witness a remarkable surge in sales received in a special rupee-Vostro account, as permitted by RBI, for the purpose

of orders coming from tier II markets," said Megha Agarwal, CXO, growth, Meesho. The company is set to launch another round of sale around the end of October, she added.

Meanwhile, in a first for e-commerce in India, Amazon is conducting an on-ground event, called Amazon Xperience, across several cities, including Delhi, Jaipur, Pune and Kolkata, around its festive season sale.

The arena allows customers to experience their favourite brands and products while participating in fun engagements.

Speaking with FE at the event, Amazon Fashion India's Srivastava said: "As I manage the fashion and beauty business, I can tell you we are really happy with how the things are panning out (for this category) throughout the year."

So, throughout the year, we have seen a very strong traction for fashion and beauty, and this is only going to get further accelerated."

Global e-marketplace Etsy, which focuses on handmade or vintage items and craft supplies, too, has an event showcasing festive offers in the national capital (for this category) throughout the year.

Meanwhile, e-commerce platforms are eyeing tier-II, III cities for further growth this festive season. "While metros and tier-II cities are matured markets, the tier-III and III cities are the source of growth for us," Amazon Fashion India's Srivastava said.

Adding to that, he said that another trend being witnessed is the premiumisation, where appetite is rising for premium and luxury products, especially with the lack of it same in physical stores there.

Tata CLiQ's Asthana added: "This festive season, the platform is targeting 50-60% growth in revenue over the past year and will continue to strengthen the customer base in tier II and III markets with significant bets across key categories like 'Indulx' fashion, beauty, watches and home."

Flipkart-owned Shopsy, which held the Grand Shopsy Mela from September 12 to 17, saw a 2.4x surge in daily demand, and customers grew 2x with 6% of customers coming from tier III cities, as per the company.

"As the festive season kicks off, we are overwhelmed by the response to the third edition of the Grand Shopsy Mela by shoppers across the country, especially from tier II cities and cities like Patna, which we have added to our list of Shopsy."

According to a report by consultancy firm Redseer, the gross merchandise value (GMV) for the festive season is estimated to reach ₹90,000 crore, marking an 18-20% compared to last year's sales. Meanwhile, sellers expect at least 15% online sales growth compared to last year, the report added.

According to a report by Axis MyIndia, 23% of people expect a rise in shopping activities during the sales period. Up to 44% of shoppers plan to spend more compared to last year.

SHARE DEPARTMENT, BOARD & CO-ORDINATION DIVISION PLOT No. 4, DWARKA SECTOR-10, NEW DELHI-110075. PUBLIC NOTICE - Notice is hereby given that Share Certificate(s) of the Bank mentioned below have been reported lost/stolen and the registered holder(s) thereof / claimant(s) thereto have requested for issue of duplicate share certificate(s).

Tea samples being tested for safety

THE FOOD SAFETY AND Standards Authority of India (FSSAI) is analysing tea samples from various parts of the country to determine whether these were adhering to the safety standards, an official said on Saturday.

The official said that FSSAI, a statutory body for regulating food safety, had conducted surveys and collected samples across the tea industry in the country which are presently being analysed regarding the levels of pesticide residues present in them.

"Regarding the tea industry, we have conducted surveys and currently analysing the samples which were collected. We will then present our findings to the industry," CEO of FSSAI, G Kamala Vardhana Rao, said. Rao said FSSAI will train the growers, manufacturers, traders and all those involved in the supply chain from tea production to sales. — PTI